



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg,
(Old Minto Road) Next to Zakir Hussain College,
New Delhi-110002.



संख्या 1-13/2018-प्रशासन एवं कार्मिक

दिनांक: 11-09-2018

To,

All Ministries/Department of Government of India,
Central Public Sector Undertakings, Statutory & Autonomous Bodies.

Sub:- Filling up of one post of Section Officer on deputation on foreign service terms in TRAI [HQ], New Delhi

Sir/Madam,

Telecom Regulatory Authority of India (TRAI), New Delhi is a statutory body set up under an Act of Parliament viz. TRAI Act, 1997. TRAI has been established to regulate the Telecommunications Services and to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. The functions relating to regulation of Broadcasting and Cable Services Sectors have also been entrusted to TRAI from 2004.

2. The organization proposes to fill up one post of Section Officer on deputation on foreign service terms in TRAI HQ at New Delhi, initially for a period of two years. The details of qualification and experience etc., are as under:-

Name of the Post	Scale of Pay	Qualification	Desirable experience /qualification
Section Officer	Pay Level-7 (Rs. 44900- 142400) of revised Pay Matrix of 7 th CPC plus other allowances such as DA, HRA etc. as per Central Govt. Rules. (Pre- revised PB-2 Rs.9300-34800 + GP 4600)	Officers of the Central Govt., Public Sector Undertakings and Statutory and Autonomous Bodies: (i) Holding equivalent post, or (ii) with 6 years of regular service in a grade immediately below in Level-6 of revised pay matrix of 7 th CPC (Pre-revised PB-2 Rs. 9300-34800 + GP 4200)	Graduate / Post Graduate in Hindi form a recognized Institute/Univerisit y.

Note:- (i) The officer must possess the working knowledge of computer.

3. The appointment will be made on deputation on foreign service terms and will be governed by the instructions issued by the DoP&Trg. OM No. 6/8/2009-Estt. (Pay II) dated 17th June, 2010, as amended from time to time. **The maximum age for appointment on deputation shall in no case exceed 56 years on the date of closing of applications in TRAI.**

4. All the Ministries/Departments, Central Public Sector Undertakings and Statutory and Autonomous Bodies are requested to forward applications in the prescribed proforma (**can also be downloaded from TRAI website www.trai.gov.in**) along with attested copies of ACRs/APARS for the last five years and vigilance/disciplinary clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately, in the event of their selection. The application should be sent in an envelope superscribing the post applied for so as to reach the **Sr. Research Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawaharlal Nehru Marg, (Old Minto Road), next to Zakir Hussain College, New Delhi-110002 on or before 12th October, 2018.**

Yours faithfully,

सौ. प्र. भरत
(सौभाग्य प्रसाद भट्ट)

वरिष्ठ अनुसंधान अधिकारी (प्र. एवं का.)
दूरभाष: 011-23664-213

Internal circulation for information:-

1. Sr. PPS to Secretary, TRAI
2. All Principal Advisors/Advisors [HQ] & [ROs], TRAI
3. JA (IT) - with a request to upload the same in the TRAI website
4. Notice Board.